

**NOTIFICATION No. 171/ 2014**

**I**

The Government in G.O.(Ms.)No.1320, Home (Courts-I) Department, dated 11.09.2007 have issued orders sanctioning the constitution of a Fast Track Court at Magisterial Level at Ambattur in Tiruvallur District along with other Fast Track Courts at Magisterial Level in various Districts and in G.O.(Ms) No.344, Home(Cts.II) Department, dated 28.06.2011 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Ms.L.Maheswari, Judicial Magistrate No.II, Ponneri is transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level at Ambattur in Tiruvallur District in the said newly sanctioned Court.

**II**

The Government in G.O.Ms.No.909, Home (Courts.II) Department, dated 29.12.2011 have issued orders sanctioning the constitution of a Judicial Magistrate Court at Pandalur in The Nilgiris District and in G.O.(Rt).No.212, Home(Courts.II) Department, dated 28.03.2014 have issued orders for revalidation of the orders issued in the aforesaid G.O.

Ms.V.Irudaya Rani, Judicial Magistrate No.III, Madurai is transferred and posted as Judicial Magistrate, Pandalur in The Nilgiris District in the said newly sanctioned Court.

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**III**

Ms.R.Selvanayaki Kannan, Principal District Munsif, Karur is transferred and posted as Judicial Magistrate No.III, Madurai vice Ms.V.Irudaya Rani, transferred.

HIGH COURT, MADRAS.  
DATED: 29.10.2014

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges - Civil Judges - Transfer and postings -  
Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No.171/ 2014, dated : 29.10.2014.

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**I**

Ms.L.Maheswari, Judicial Magistrate No.II, Ponneri, who has been transferred and posted as Judicial Magistrate, Fast Track Court at Magisterial Level at Ambattur in Tiruvallur District in the newly sanctioned Court in the High Court's Notification cited above is required to hand over charge of her post to the Judicial Magistrate No.I, Ponneri on 29.10.2014 A.N. and assume charge of the post of Judicial Magistrate, Fast Track Court at Magisterial Level at Ambattur in Tiruvallur District on 30.10.2014 A.N. without fail.

As the inauguration of the said newly sanctioned Court is to be held on 30.10.2014 at 3.30 P.M. (Thursday), Ms.L.Maheswari is required to report to the Principal District Judge, Tiruvallur on 30.10.2014 F.N., without fail, in connection with inauguration of the said newly sanctioned Court.

**II**

Ms.V.Irudaya Rani, Judicial Magistrate No.III, Madurai, who has been transferred and posted as Judicial Magistrate at Pandalur in The Nilgiris District in the newly sanctioned Court in the High Court's Notification cited above is required to hand over charge of her post to the Judicial Magistrate No.V, Madurai immediately and assume charge of the post of Judicial Magistrate at Pandalur in The Nilgiris District on 01.11.2014 A.N., without fail.

As the inauguration of the said newly sanctioned Court is to be held on 01.11.2014 at 3.00 P.M. (Saturday), Ms.V.Irudaya Rani is required to report to the District Judge-cum-Chief Judicial Magistrate, The Nilgiris at Uthagamandalam on 01.11.2014 F.N., without fail, in connection with inauguration of the said newly sanctioned Court.

**III**

Ms.R.Selvanayaki Kannan, Principal District Munsif, Karur who has been transferred and posted as Judicial Magistrate No.III, Madurai in the High Court's Notification cited above, is required to hand over charge of her post to the Additional District Munsif, Karur and take charge of the post of Judicial Magistrate No.III, Madurai, immediately, without availing full joining time.

**IV**

The Judicial Magistrate No.I, Ponneri is placed in full additional charge of the post of Judicial Magistrate No.II, Ponneri until further orders.

The Additional District Munsif, Karur is placed in full additional charge of the post of Principal District Munsif, Karur until further orders.

The Judicial Magistrate No.V, Madurai is placed in full additional charge of the post of Judicial Magistrate No.III, Madurai till Ms.R.Selvanayaki Kannan takes charge of the said post.

HIGH COURT, MADRAS.  
DATED: 29.10.2014.

Sd/- P.KALAIYARASAN  
REGISTRAR GENERAL